

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 289 of 2014

Dated: 02nd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**D. Subrahmanya Bhat Appellant (s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Neha Garg for R-1

Mr. Ravi Agrawal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **06.09.2016**.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**